

RAJYA SABHA

ANSWERED ON August 03, 2021/Sravana 12, 1943 (Saka)

UNSTARRED QUESTION No. 1654

Disbursal of loans in Odisha under PM Mudra Yojana

QUESTION

1654. SHRI SUJEET KUMAR:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether Government has taken any step to improve the disbursal of loans in the State of Odisha under PM Mudra Yojana;
- (b) if so, the details thereof
- (c) if not, the details thereof?

ANSWER

Minister of State in the Ministry of Finance

(DR. BHAGWAT KARAD)

(a) to (c) The Government has taken various steps towards effective implementation of Pradhan Mantri Mudra Yojana (PMMY) across the country. These, *inter-alia*, include simplification of application form, intensive publicity campaigns, facility of Credit Guarantee for loans sanctioned under PMMY, nomination of Mudra Nodal Officers by Public Sector Banks (PSBs), etc.

As on 31.03.2021, over 1.99 crore loans amounting to Rs. 69.5 thousand crore have been disbursed to borrowers in the State of Odisha under PMMY, since inception of the Scheme in April 2015. Details of the loans provided during this period are provided in the Annexure to this reply.

Annexure as referred to in respect of Rajya Sabha Unstarred Q No. 1654 for reply on 03.08.2021			
[No. of Accounts in Lakhs and Amount in Rs. Thousand Crore]			
Financial Year	No of A/Cs	Sanctioned Amt	Disbursement Amt
2015-16	23.4	5.7	5.4
2016-17	26.1	7.9	7.6
2017-18	34.7	11.5	11.1
2018-19	41.6	15.7	15.3
2019-20	37.2	15.4	15.1
2020-21	36.3	15.3	15.0
Total	199.3	71.5	69.5
Source: Data uploaded on Mudra Portal by Member Lending Institutions (MLIs)			